GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.3664 ANSWERED ON 24.03.2022

ELECTRIC VEHICLES DEPLOYED IN MINISTRIES

3664. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of POWER be pleased to state:

- (a) whether a decision has been taken to change all the Government vehicles to electric and if so, whether the Ministry of Power has notified all Ministries regarding the same;
- (b) the total number of vehicles deployed in the Ministries and other offices State/UT and department-wise;
- (c) the status of the aggregation of demand by Energy Efficiency Services Limited (EESL) for three-wheelers and electric buses as per the modified Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles (FAME) Phase-II scheme;
- (d) the number of vehicles aggregated by EESL that have not been deployed due to lack of funds;
- (e) whether the Government has considered affordable financing rates to kick start the programme and if so, the details thereof;
- (f) the steps being taken by the Government to ensure compliance with the remodelled FAME Phase-II scheme and the decision to replace all the Government vehicles with Electric Vehicles (EVs);
- (g) the quantum of funds allocated for the same; and
- (h) the target of EVs set by the Government for the next three years?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): Ministry of Power has requested all the Ministries in Government of India and the State Governments to join the initiative on transformative electric mobility and advise their respective Departments to shift their fleet of official vehicles from present Internal Combustion Engine (ICE) based Vehicles to Electric Vehicles.

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- (b): The total number of vehicles in use by the Government/Government agencies and the number of electrical vehicles out of the said vehicles as on 04.02.2022 is mentioned in Annexure.
- (c): Energy Efficiency Services Limited (EESL) through its wholly owned subsidiary CESL (Convergence Energy Services Limited), undertook consultations with State Transport Utilities (STUs), State Governments, Original Equipment Manufacturers (OEMs), NITI Aayog etc. to aggregate demand of 5,450 buses for deployment on Operating expenses (OPEX) basis across 9 major cities in India (having population over 4 million). CESL floated a unified tender on 20th January 2022 towards aggregation of e-buses. In respect of Electric 3 Wheelers (E3W), CESL has floated a tender to aggregate demand for one lakh E3W as per the modified Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles (FAME) Phase-II scheme. The aggregation of E3W has resulted into price reduction upto 22% in comparison to the retail segment.
- (d) & (e): EESL through CESL has received an aggregated demand of 930 numbers of electric 4 Wheelers (e4Ws) from various Government departments at Central and State level. Further, 25,000 electric two wheelers have been aggregated for Government employees of Andhra Pradesh. Also, CESL has aggregated a demand of 82,000 electric three wheelers of various categories. EESL has decided that it would do aggregation of demand only and would not get into financing the EVs in any capacity.
- (f) to (h): Ministry of Heavy Industries is administering phase-II of Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles to promote adoption of electric/ hybrid vehicles in India for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs.10,000 crore. This phase focusses on supporting electrification of public & shared transportation and aims to support, through subsidies, 7090 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. Further, the following amendments have been made in the FAME India Scheme to promote ecosystem of electric vehicles:
 - i. Aggregation will be the key method for bringing the upfront cost of 3W EV at an affordable level and at par with ICE 3 Wheelers.
 - ii. For Electric Buses, 4 million plus cities (Mumbai, Delhi, Bangalore, Hyderabad, Ahmedabad, Chennai, Kolkata, Surat and Pune) are focus areas.
- iii. For Electric 2 Wheelers, demand Incentive will be @ Rs.15000/- per KWh.
- iv. The cap on incentives for Electric 2 Wheelers will be 40% of the cost of vehicles. After re-modelling of the scheme weekly sale of e-2W have increased over @ 9000 in the month of March 22 from sale of e2W @ 2000 per month earlier.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO.3664 ANSWERED IN THE LOK SABHA ON 24.03.2022

<u>Total number of vehicles deployed in the Ministries and other offices State/UT and department- wise [as on 04.02.2022]</u>

SI. No.	Government Agency/Dept.	Total number of vehicles in use by the Government	Number of electrical vehicles out of the vehicles used by the Government
1	AUTONOMOUS BODY	37,573	755
2	CENTRAL GOVERNMENT	98,461	578
3	GOVT UNDERTAKING	1,64,748	1,273
4	LOCAL AUTHORITY	29,083	1,352
5	POLICE DEPARTMENT	16,117	3
6	STATE GOVERNMENT	3,86,758	1,237
7	STATE TRANSPORT CORP/DEPT	1,14,804	186
	GRAND TOTAL	8,47,544	5,384

The details given are for digitized vehicle records as per centralized Vahan 4 portal of Ministry of Road Transport and Highways (MoRTH).
